

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP (CAA) NO. 17/Chd/Hry/2017**

In the matter of scheme of amalgamation of:

Kimia Biosciences Ltd. ... Petitioner Company No.1  
With  
Laurel Organics Limited. ... Petitioner Company No.2

Present: - Mr. Atul V. Sood, Advocate for the petitioner-companies.

Record of First Motion Petition bearing CA (CAA) No. 15/Chd/Hry/2017 has been added by the office. The office has reported that joint affidavit of service of the notices to the secured creditors and unsecured creditors of transferor-company and equity shareholders and unsecured creditors of transferee-company and publication in newspapers on behalf of both the companies has been filed. The office has further reported that Registrar of Companies, NCT of Delhi and Haryana has sent his report. However, there is no report of office with regard to filing of affidavit of proof of service of notice to other authorities as mentioned in the order dated 26.09.2017.

Learned counsel for the petitioner-companies seeks to inspect the record. List the matter on 23.01.2018. The Registry would make a report as to whether any objection(s) to the Scheme have been received or not from any quarter.

Sd/-  
(Justice R.P. Nagrath)  
Member (Judicial)

January 10, 2018

saini